GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3193 TO BE ANSWERED ON AUGUST 07, 2025

AHP HOUSES UNDER PMAY-U

NO. 3193. SHRI SUBBARAYAN K: COM. SELVARAJ V:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the occupancy of completed Affordable Housing Partnership (AHP) houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) is very low due to inadequate infrastructure including water, sanitation, sewerage, electricity and roads;
- (b) if so, the details thereof along with the details of the houses sanctioned, completed and occupied so far, State-wise; and
- (c) the measures taken/being taken to tackle the above said issue?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposal submitted by States/UTs, a total of 112.16 lakh houses have been sanctioned under PMAY-U by the Ministry, so far. Out of which, 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. The State/UT-wise details of the total number of houses sanctioned, grounded, completed and occupied houses under AHP vertical of PMAY-U, as on 14.7.2025 is at Annexure. The scheme has been extended till 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

The timeline for completion of AHP projects generally takes 24-36 months as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The responsibility for providing civic infrastructure facilities in AHP projects including water, sanitation, sewerage, electricity, roads etc. up to the project site lies with the concerned State/UT Government. The projects are considered as completed only after construction of all related civic amenities and subsequently houses are occupied by the eligible beneficiaries. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses by providing necessary infrastructure services for occupancy on priority.

Annexure referred in reply to LS USQ No. 3193 due for answer on 07.08.2025

State/UT-wise details of the total number of houses sanctioned, grounded, completed and occupied houses under AHP vertical of PMAY-U

O No		Otata /IUT	Details of Houses (Nos.)			
S. No.		State/UT	Sanctioned	Grounded	Completed	Occupied
1	States	Andhra Pradesh	2,68,050	2,68,050	2,42,946	1,53,715
2		Bihar	-	-	-	-
3		Chhattisgarh	38,097	37,673	31,392	17,640
4		Goa	-	-	-	-
5		Gujarat	1,26,423	1,26,267	1,15,845	85,580
6		Haryana	-	-	-	-
7		Himachal Pradesh	-	-	-	-
8		Jharkhand	31,693	14,246	3,424	1,099
9		Karnataka	2,74,156	2,14,067	1,24,183	85,358
10		Kerala	970	938	530	429
11		Madhya Pradesh	49,214	49,014	37,705	26,083
12		Maharashtra	2,02,009	1,72,498	87,190	41,989
13		Odisha	9,320	6,312	5,258	1,269
14		Punjab	570	426	426	124
15		Rajasthan	27,396	25,701	12,374	7,759
16		Tamil Nadu	1,40,338	1,40,338	1,12,154	63,980
17		Telangana	1,59,372	1,46,321	1,34,925	92,053
18		Uttar Pradesh	64,890	61,817	50,030	17,199
19		Uttarakhand	15,960	15,944	5,424	1,960
20		West Bengal	3,542	1,906	792	112
Sub-total (States)			14,12,000	12,81,518	9,64,598	5,96,349
21	North East States	Arunachal Pradesh	-	-	-	-
22		Assam	-	-	-	-
23		Manipur	-	-	-	-
24		Meghalaya	-	-	-	-
25		Mizoram	-	-	-	-
26		Nagaland	-	-	1	-
27		Sikkim	-	-	1	-
28		Tripura	-	1	1	-
Sub-tota	al (NE	,	-	-	-	-
29	Union Territories	A&N Islands	329	329	33	-
30		Chandigarh	-	-	-	-
31		D&NH and D&D	1,531	1,531	1,531	1,194
32		Delhi	-	-	_	-
33		J&K	-	-	_	-
34	nio	Ladakh	-	-	_	-
35		Lakshadweep	-	-	-	-
36 Puducherry		-	-	-	-	
Sub-total (UTs)			1,860	1,860	1,564	1,194
Total			14,13,860	12,83,378	9,66,162	5,97,543